

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No. 138/Chd/Pb/2018

In the matter of:

Harish Jain

...Petitioner

Vs.

Haveli Restaurant
& Resorts Ltd. & Ors.

...Respondents

Present: Mr.Rajinder Mahajan, Advocate for petitioner.

Learned counsel for the petitioner submits that documents as observed in the order dated 11.07.2018 would be filed within a week. Let the needful be done.

List the matter for preliminary hearing on 04.09.2018

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-

(Pradeep R.Sethi)
Member (Technical)

Aug 06, 2018
subbu